

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal No.6343/2021

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

DR. ANAND PRATAP SINGH & ORS.

Respondent(s)

(IA No. 194278/2022 - APPLICATION FOR SUBSTITUTION
IA No. 203128/2022 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.)

WITHC.A. No. 6344/2021 (III-A)

(FOR APPLICATION FOR SUBSTITUTION ON IA 194267/2022
FOR CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA
203132/2022

IA No. 194267/2022 - APPLICATION FOR SUBSTITUTION

IA No. 203132/2022 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.)

Date : 16-05-2024 These appeals were recalled on for hearing today.

CORAM : HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA
[IN CHAMBER]

For Appellant(s) Mr. Sanjay Kumar Tyagi, AOR

Ms. S. Bhatnagar, Adv.

For Respondent(s) Mr. Nishit Agrawal, AOR
Ms. Kanishka Mittal, Adv.
Ms. Vanya Agrawal, Adv.UPON hearing the counsel the Court made the following
O R D E R

Learned counsel prays for and is granted further four weeks
time to comply with the earlier order passed by this Court.

List after four weeks.

(VIJAY KUMAR)
COURT MASTER (SH)(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)